Annexure-VIII

Name of the corporate debtor: Raghupati Construction Private Limited; Date of commencement of CIRP: 19/10/2023; List of Creditors as on:17/09/2024

List of operational creditors (other than Workmen and Employees and Government Dues) Amount of any Amount of claim Name of Amount of claim Sl. No. Details of claim received Details of claim admitted mutual dues, that Remarks, if any contingent creditor not admitted under verification claim may be set off Amount Amount % voting share Date of Amount of claim Nature of covered by Whether Amount claimed covered by in CoC admitted claim related party? receipt Security guarantee Interest Despite multiple reminders, the Claimant has failed to provide the necessary Shivalik supporting documents. Consequently, the ₹ 3,89,734.00 0.00 0.00 0.00% ₹ 3,89,734.00 02.12.2023 Unsecured 0.00 No 0.00 0.00 Sanitary House Resolution Professional has not admitted the claim. Despite multiple reminders, the Claimant has failed to provide the necessary Goel Sanitary 02.12.2023 0.00 ₹ 1,76,596.00 0.00 supporting documents. Consequently, the 2 ₹ 1,76,596.00 0.00 0.00 No 0.00% 0.00 0.00 Unsecured House Resolution Professional has not admitted the claim. 05.06.2024 ₹ 2,46,93,200.00 | ₹ 2,46,93,200.00 0.00 0.00 0.00% 0.00 0.00 0.00 0.00 Sanjay Jain Unsecured No 3 Amrish Kumar The Claim has been categorized as nonsole proprietor acceptable 11.07.2024 ₹ 1,77,30,814.00 0.00 Unsecured 0.00 0.00 No 0.00%0.00 0.00 ₹ 1,77,30,814.00 0.00 of AK Associates Rajat Singh

No

0.00%

0.00%

0.00

0.00

0.00

0.00

0.00

₹ 1,82,97,144.00 ₹

0.00

07-09-2024

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Deep Bhatia TOTAL ₹ 8,86,25,197.00 | ₹ 8,86,25,197.00

₹ 13,16,15,541.00 ₹ 11,33,18,397.00

Unsecured

0.00

0.00

0.00

0.00